

National Company Law Tribunal

Allahabad Bench

CP NO. 141/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE COMPANY: Sonal Tulsyan v/s Banaras Flavours Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT/I & B CODE: 7(7) of Companies Act, 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Tanmay Sadh	Advocate	Petitioner	Tanmay Sadh
2.	Monica Nanda	PCS	Respondent	Monica Nanda

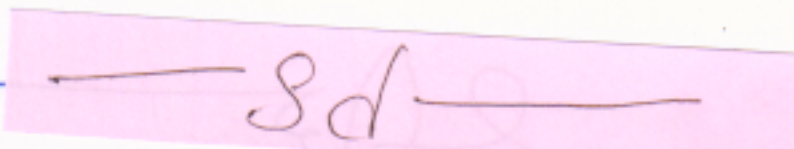
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Sh. Tanmay Sadh, Advocate for the petitioner. Ms. Monica Nanda, PCS representing the respondent. She seeks time to file a reply to the present petition and intends to raise the question of maintainability of the present petition. Hence, such liberty is granted for filing reply as well as on preliminary objection regarding the maintainability.

The matter be listed on 8th December, 2017.

Dated:13.11.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)